

National Company Law Tribunal

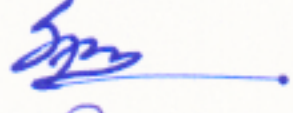
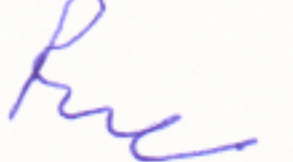
Allahabad Bench

CP NO. 88/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE COMPANY: Sudhish Mahajan v/s B.D Mahajan

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act of 1956

| <u>Sl. NO.</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|----------------|--------------------|-----------------------|--|
| <u>1.</u> | Zain Abbas | Adv | Pet |  |
| <u>2.</u> | Rakesh Mahajan | | |  |

CP No. 88/ND/2013

Advocate Sh. Zain Abbas for the petitioner. Sh. Rakesh Mahajan, respondent in person. The case is fixed for providing some more clarification as sought for as per order dated 10.11.2017 of this Court. A copy of the written submission files by the petitioner counsel be provided to the opposite party.

The case is fixed for further hearing at 7th December, 2017.

Dated:16.11.2017

Typed by:
Md. Zaid

Sd_____

H.P. Chaturvedi,
Member (Judicial)